IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-694(ND)/2023

IN THE MATTER OF:

Punjab National Bank International Limited .... Petitioner/Applicant
Vs.
M/s. MBL Infrastructure Ltd. .... Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 30.04.2024

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Mithilesh Kumar Pandey, Adv. Avinash Kumar
For the Respondent : Appearance not marked

ORDER

(IB)-694(ND)/2023

Mr. Mithilesh Kumar Pandey, Ld. Counsel for the Petitioner appears physically.

Today when the matter was taken up, Ms. Anusuya Salwan, Ld. Counsel for the Respondent produced the copy of the payments made.

At request and by consent of both sides, list the matter **on 01.05.2024.**

IA-6291/2023

List this application **on 01.05.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Shubham Pandya – 30.04.2024